

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
23-04-2024 AT 10:30 AM**

**CP (IB) No. 81/95/HDB/2023
AND
IA (IBC) 19/2024 in CP (IB) No. 81/95/HDB/2023
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

National Bank for Agriculture and
Rural Development(NABARD)

...Petitioner

AND

Sri. M Karunakar Reddy

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

CP (IB) No. 81/95/HDB/2023

Call on 24.04.2024.

IA (IBC) 19/2024

Learned Senior Counsel Mr Raghu Ram for the Financial Creditor present through Video Conference.

Learned Counsel Mr Harinath Rao, Financial Creditor present physically.

Mr Chakilam Nagarjuna Rao, Resolution Professional present physically.

Learned Counsel Ms Rithika Reddy, for Personal Guarantor present through Video Conference.

Heard learned senior counsel for Financial Creditor on objections raised by the Personal Guarantor.

At request of the learned counsel Ms Rithika Reddy, for Personal Guarantor, matter adjourned to 24.04.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)